HIGH COURT OF KARNATAKA, BENGALURU DATED: 09/01/2020

NOTIFICATION

<u>Sub</u>: Appointment of Advocates as 'OATH COMMISSIONERS' – Last date for submission of applications 07/02/2020 till 04.00 PM.

Applications are invited from the Advocates, for appointment as Oath Commissioners in the State of Karnataka, who are qualified as on the last date fixed for receipt of applications i.e. **07/02/2020** till **04.00 PM**, as per Rule 5A of Chapter XI of the Karnataka High Court Rules, 1959 (as substituted by Notification No.LCA-I/108/1995, dated 19/4/2000) and Rule 28A of Karnataka Civil Rules of Practice, 1967, for administering oath or affirmation on affidavits intended to be filed before the High Court of Karnataka, Principal Bench at Bengaluru, Benches at Dharwad, Kalaburagi and Subordinate Courts in the State, **ON CIVIL SIDE ONLY**.

Instructions to the candidates for filing online Application.

Sl.No. General Instructions to the Applicants:

- 1. Applicants shall read all the instructions carefully before submitting online application, so as to avoid mistakes/rejection.
- 2. No Advocate, who has attained the age of 35 years as on the last date fixed for filing of applications, is eligible for appointment.
- 3. Advocates, who have put in practice of not less than 2 years and not more than 4 years, as on **07/02/2020**, are eligible for appointment.

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- 4. The appointment shall be made initially for a period of 3 years and may be extended for a period till the completion of practice of seven years.
- 5. The Applicants shall provide mobile number and valid e-mail ID (both compulsory), for communication, at relevant columns while submitting online application. The Authority is not responsible for non-receipt of SMS or E-MAIL.
- 6. To avoid last minute rush, the applicants are advised to submit the online applications well in advance. The website will accept the applications round the clock upto 07/02/2020 till 04.00 p.m.
- 7. The eligible Advocates seeking appointment as Oath Commissioners in the District Courts' shall submit their applications through Online in the prescribed form together with necessary attested copies of enclosures and also submit a hardcopy of the application to the concerned Principal District & Sessions Judge of that District.
- 8. Advocates seeking appointment as Oath Commissioners in Benches of High Court of Karnataka at Dharwad and Kalaburagi shall submit their applications in the prescribed format alongwith attested copies of the enclosures through online and hardcopy of the application alongwith enclosures be forwarded to the "The Registrar General, High Court of Karnataka, Bengaluru".

Last Date and Time:

To register/submit online application: 07/02/2020 till 4 p.m.

- 9. Only one application has to be submitted by each applicant.
- 10. Intimation will be sent to the eligible candidates through SMS and E-MAIL provided. The list of eligible candidates for appointment as 'Oath Commissioners' will also be notified on the High Court of Karnataka website: http://karnatakajudiciary.kar.nic.in/recruitment.asp,.
- 11. The candidate shall possess all original testimonials mentioned below at the time of submitting online application and same shall be produced along with three sets of self-attested photocopies of the following while appearing for verification:

- a. Online submitted application.
- b. Enrolment Certificate.
- c. Proof of Identity Card issued by Bar Council.
- d. SSLC or Equivalent Certificate showing the date of birth.
- e. Two passport size photographs.
- 12. Order of preference for appointment in respect of the place at which the Advocate desires to be appointed as Oath Commissioner may be indicated in Column No.12 of the online application.
- 13.Registers, Receipt Books and Seals required for the use of Oath Commissioners will be supplied by the High Court to the Advocates, who are appointed as Oath Commissioners, at their cost.
- 14. The candidate shall scan his/her latest passport size photograph with white background (having 5 cm of length X 3.6 cm of breadth with max. size 50 kb) and signature on white paper in black ball point pen (having 2.5 cm of length X 7.5 cm of breadth with max. size 25 kb) in jpg format and upload the same, while submitting the online application.
- 15. The candidates shall not upload any other original or attested copies of the documents/certificates as specified at Column No.10 (except the above specified documents) at the stage of submitting the online application.
- 16. The unfilled, abrupt, illegible, while submitting online applications and at the time of verification without attested copies of all enclosures are liable to be rejected.
- 17. While applying online application for the post, the candidates shall ensure that he/she fulfils the eligibility and other norms as mentioned above and that all the particulars furnished by him/her are correct in all respects. In case it is detected at any stage of recruitment that any candidate does not fulfill the eligibility norms, his/her candidature will stand cancelled. If any of these shortcomings is detected even after appointment, his/her appointment shall be liable to be terminated. Furnishing of wrong, incomplete and incorrect information would lead to disqualification.

18. Number of vacancies available at various places in the respective district is appended to this Notification as follows:-

S1. No.	Name of the Districts	Vacancies to be filled up
1.	Bengaluru Metropolitan Area	90
2.	Bengaluru Rural	21
3.	Bagalkot	26
4.	Ballari	19
5.	Belagavi	50
6.	Bidar	26
7.	Chamarajanagar	16
8.	Chickballapur	29
9.	Chikkamagaluru	34
10.	Chitradurga	25
11.	D.K. – Mangaluru	15
12.	Davanagere	28
13.	Dharwad	16
14.	Gadag	20
15.	Hassan	33
16.	Haveri	26
17.	Kalaburagi	38
18.	Kodagu Madikeri	19
19.	Kolar	27
20.	Koppal	15
21.	Mandya	33
22.	Mysuru	22
23.	Raichur	20
24.	Ramanagara	17
25.	Shivamogga	34
26.	Tumakuru	43
27.	Udupi	7
28.	U.KKarwar	47
29.	Vijayapura	27
30.	Yadgiri	17
31.	Bench at Dharwad	5
32.	Bench at Kalaburagi	5
	Total	851

Sd/-(SMT.J.M.KHAZI) REGISTRAR (VIGILANCE)

BENGALURU METROPOLITAN AREA

S1. No.	Name of the Courts	Total Strength of Oath Commissioners fixed by the Hon'ble full Court	No. of Advocates functioning as Oath Commissioners at Present	No. of Vacancies to be filled
1	2	3	4	5
1	Bengaluru Metropolitan Area	100	14	90

Note:-The term of Oath Commissioners in BMA in respect of Sriyuths.R.Madhavi, Raghukumar.R.V, Sadananda.D.P & Shama Naz stands closed – in respect of Kiran Kumar.K. it is extended till 18/04/2020, hence 1 more post has to be taken into consideration.

DHARWAD BENCH

S1. No.	Name of the Courts	Total Strength of Oath Commissioners fixed by the Hon'ble full Court	No. of Advocates functioning as Oath Commissioners at Present	No. of Vacancies to be filled
1	2	3	4	5
1	DHARWAD BENCH	5	Nil	5

KALABURAGI BENCH

S1. No.	Name of the Courts	Total Strength of Oath Commissioners fixed by the Hon'ble full Court	No. of Advocates functioning as Oath Commissioners at Present	No. of Vacancies to be filled
1	2	3	4	5
1	KALABURAGI BENCH	5	Nil	5

BENGALURU RURAL DISTRICT

S1. No.	Name of the Courts	Total Strength of Oath Commissioners fixed by the Hon'ble full Court	No. of Advocates functioning as Oath Commissioners at Present	No. of Vacancies to be filled
1	2	3	4	5
1	Devanahalli Court of Senior Civil Judge & JMFC	5	1	4
2	Doddaballapur Court of Senior Civil Judge & JMFC	5	1	4
3	Nelamangala Court of Senior Civil Judge & JMFC	5	2	3
4	Anekal Court of Senior Civil Judge & JMFC	5	2	3
5	Hosakote Court of Senior Civil Judge & JMFC	5	Nil	5
6	Krishnarajapura. Court of Civil Judge & JMFC	2	Nil	2
	Total	27	6	21

BAGALKOT

SI. No.	Name of the Courts	Total Strength of Oath Commissioners fixed by the Hon'ble full Court	No. of Advocates functioning as Oath Commissioners at Present	No. of Vacancies to be filled
1	2	3	4	5
1	Bagalkot District & Sessions Court	10	4	6
2	Jamakhandi Court of Senior Civil Judge & JMFC	5	4	1
3	Bilagi Court of Senior Civil Judge & JMFC	5	Nil	5
4	Badami Court of Senior Civil Judge & JMFC	5	3	2
5	Mudhol Court of Senior Civil Judge & JMFC	5	Nil	5
6	Hunagund Court of Senior Civil Judge & JMFC	5	Nil	5
7	Banahatti Court of Senior Civil Judge & JMFC	5	3	2
	Total	40	14	26

BELAGAVI

S1. No.	Name of the Courts	Total Strength of Oath Commissioners fixed by the Hon'ble full Court	No. of Advocates functioning as Oath Commissioners at Present	No. of Vacancies to be filled
1	2	3	4	5
1	Belagavi District & Sessions Court	10	5	5
2	Athani Court of Senior Civil Judge & JMFC	5	3	2
3	Bailhongal Court of Senior Civil Judge & JMFC	5	2	3
4	Chikodi Court of Senior Civil Judge & JMFC	5	Nil	5
5	Gokak Court of Senior Civil Judge & JMFC	5	3	2
6	Savadatti Court of Senior Civil Judge & JMFC	5	2	3
7	Hukkeri Court of Senior Civil Judge & JMFC	5	Nil	5
8	Khanapur Court of Senior Civil Judge & JMFC	5	Nil	5
9	Ramadurga Court of Senior Civil Judge & JMFC	5	Nil	5
10	Raibag Court of Senior Civil Judge & JMFC	5	Nil	5
11	Sankeshwar Court of Civil Judge & JMFC	2	Nil	2
12	Nippani Court of Senior Civil Judge & JMFC	5	Nil	5
13	Kittur Court of Civil Judge & JMFC	2	Nil	2
14	Mudalagi Court of Civil Judge & JMFC	2	2	Nil
	Total	66	17	49

Note:- The term of Shankerappa Patil is extended upto 14/03/2020.

BALLARI

S1. No.	Name of the Courts	Total Strength of Oath Commissioners fixed by the Hon'ble full Court	No. of Advocates functioning as Oath Commissioners at Present	No. of Vacancies to be filled
1	2	3	4	5
1	Ballari District & Sessions Court	10	2	8
2	Hosapete Court of Senior Civil Judge & JMFC	5	3	2
3	Kudligi Court of Senior Civil Judge & JMFC	5	2	3
4	Siraguppa Court of Civil Judge & JMFC	2	2	Nil
5	Sandur Court of Civil Judge & JMFC	2	Nil	2
6	Hagaribommanahalli Court of Senior Civil Judge & JMFC	2	Nil	2
7	Huvinahadagali Court of Civil Judge & JMFC	2	Nil	2
	Total	28	9	19

BIDAR

S1. No.	Name of the Courts	Total Strength of Oath Commissioners fixed by the Hon'ble full Court	No. of Advocates functioning as Oath Commissioners at Present	No. of Vacancies to be filled
1	2	3	4	5
1	Bidar District & Sessions Court	10	Nil	10
2	Basavakalyan Court of Senior Civil Judge & JMFC	5	2	3
3	Bhalki Court of Senior Civil Judge & JMFC	5	1	4
4	Humanabad Court of Senior Civil Judge & JMFC	5	1	4
5	Aurad Court of Senior Civil Judge & JMFC	5	Nil	5
	Total	30	04	26

Note:- In respect of Geetha (Humnabad) BDR.14/15 term is extended till 04/04/2020.

CHAMARAJANAGARA

S1. No.	Name of the Courts	Total Strength of Oath Commissioners fixed by the Hon'ble full Court	No. of Advocates functioning as Oath Commissioners at Present	No. of Vacancies to be filled
1	2	3	4	5
1	Chamarajanagara District & Sessions Court	10	3	7
2	Kollegala Court of Senior Civil Judge & JMFC	5	1	4
3	Yelandur Court of Civil Judge & JMFC	2	Nil	2
4	Gundlupet Court of Senior Civil Judge & JMFC	5	2	3
	Total	22	06	16

CHICKABALLAPURA

S1. No.	Name of the Courts	Total Strength of Oath Commissioners fixed by the Hon'ble full Court	No. of Advocates functioning as Oath Commissioners at Present	No. of Vacancies to be filled
1	2	3	4	5
1	Chickaballapura District & Sessions Court	10	Nil	10
2	Chinthamani Court of Senior Civil Judge & JMFC	5	Nil	5
3	Shidlaghatta Court of Senior Civil Judge & JMFC	5	Nil	5
4	Gowribidanur Court of Civil Judge & JMFC	5	Nil	5
5	Gudibande Court of Civil Judge & JMFC	2	Nil	2
6	Bagepalli Court of Civil Judge & JMFC	2	Nil	2
	Total	29	Nil	29

CHIKKAMAGALURU

S1. No.	Name of the Courts	Total Strength of Oath Commissioners fixed by the Hon'ble full Court	No. of Advocates functioning as Oath Commissioners at Present	No. of Vacancies to be filled
1	2	3	4	5
1	Chickamagaluru District & Sessions Court	10	2	8
2	Tarikere Court of Senior Civil Judge & JMFC	5	Nil	5
3	Kadur Court of Senior Civil Judge & JMFC	5	1	4
4	Mudigere Court of Civil Judge & JMFC	5	Nil	5
5	Narasimharajapura Court of Senior Civil Judge & JMFC	5	Nil	5
6	Sringeri Court of Civil Judge & JMFC	2	Nil	2
7	Koppa Court of Senior Civil Judge & JMFC	5	Nil	5
	Total	37	03	34

CHITRADURGA

S1. No.	Name of the Courts	Total Strength of Oath Commissioners fixed by the Hon'ble full Court	No. of Advocates functioning as Oath Commissioners at Present	No. of Vacancies to be filled
1	2	3	4	5
1	Chitradurga District & Sessions Court	10	5	5
2	Challakere Court of Senior Civil Judge & JMFC	5	Nil	5
3	Holalkere Court of Senior Civil Judge & JMFC	5	Nil	5
4	Hiriyur Court of Senior Civil Judge & JMFC	5	1	4
5	Hosadurga Court of Senior Civil Judge & JMFC	5	1	4
6	Molakalmuru Court of Civil Judge & JMFC	2	Nil	2
	Total	32	07	25

Note:- The term of T.Nagaraja, Adv, & Oath Commissioner @ Challakere Taluk is closed on request.

DHARWAD

S1. No.	Name of the Courts	Total Strength of Oath Commissioners fixed by the Hon'ble full Court	No. of Advocates functioning as Oath Commissioners at Present	No. of Vacancies to be filled
1	2	3	4	5
1	Dharwad District & Sessions Court	10	6	4
2	Hubballi Court of Senior Civil Judge & JMFC	5	5	Nil
3	Navalagund Court of Civil Judge & JMFC	2	Nil	2
4	Kundagola Court of Senior Civil Judge & JMFC	5	Nil	5
5	Kalghatgi Court of Senior Civil Judge & JMFC	5	Nil	5
	Total	27	11	16

DAVANAGERE

S1. No.	Name of the Courts	Total Strength of Oath Commissioners fixed by the Hon'ble full Court	No. of Advocates functioning as Oath Commissioners at Present	No. of Vacancies to be filled
1	2	3	4	5
1	Davanagere District & Sessions Court	10	Nil	10
2	Harihara Court of Senior Civil Judge & JMFC	5	Nil	5
3	Harapanahalli Court of Senior Civil Judge & JMFC	5	Nil	5
4	Channagiri Court of Civil Judge & JMFC	5	1	4
5	Honnali Court of Civil Judge & JMFC	2	Nil	2
6	Jagaluru Court of Civil Judge & JMFC	2	Nil	2
	Total	29	01	28

D.K.MANGALURU

S1. No.	Name of the Courts	Total Strength of Oath Commissioners fixed by the Hon'ble full Court	No. of Advocates functioning as Oath Commissioners at Present	No. of Vacancies to be filled
1	2	3	4	5
1	D.K.Mangaluru District & Sessions Court	10	10	Nil
2	Puttur Court of Senior Civil Judge & JMFC	5	Nil	5
3	Buntwal Court of Civil Judge & JMFC	5	3	2
4	Belthangady Court of Civil Judge & JMFC	5	3	2
5	Sullia Court of Senior Civil Judge & JMFC	5	Nil	5
6	Moodbidri Court of Civil Judge & JMFC	2	1	1
	Total	32	17	15

GADAG

S1. No.	Name of the Courts	Total Strength of Oath Commissioners fixed by the Hon'ble full Court	No. of Advocates functioning as Oath Commissioners at Present	No. of Vacancies to be filled
1	2	3	4	5
1	Gadag District & Sessions Court	10	3	7
2	Ron Court of Senior Civil Judge & JMFC	5	1	4
3	Lakshmeshwar Court of Senior Civil Judge & JMFC	5	Nil	5
4	Naragund Court of Civil Judge & JMFC	2	Nil	2
5	Mundargi Court of Civil Judge & JMFC	2	Nil	2
	Total	24	04	20

HASSAN

SI. No.	Name of the Courts	Total Strength of Oath Commissioners fixed by the Hon'ble full Court	No. of Advocates functioning as Oath Commissioners at Present	No. of Vacancies to be filled
1	2	3	4	5
1	Hassan District & Sessions Court	10	5	5
2	Holenarasipura Court of Senior Civil Judge & JMFC	5	1	4
3	Arasikere Court of Senior Civil Judge & JMFC	5	Nil	5
4	Arakalagud Court of Senior Civil Judge & JMFC	5	1	4
5	Channarayapatna Court of Senior Civil Judge & JMFC	5	1	4
6	Belur Court of Senior Civil Judge & JMFC	5	Nil	5
7	Sakaleshpura Court of Senior Civil Judge & JMFC	5	Nil	5
8	Alur Court of Civil Judge & JMFC	2	1	1
	Total	42	09	33

HAVERI

S1. No.	Name of the Courts	Total Strength of Oath Commissioners fixed by the Hon'ble full Court	No. of Advocates functioning as Oath Commissioners at Present	No. of Vacancies to be filled
1	2	3	4	5
1	Haveri District & Sessions Court	10	1	9
2	Ranebennur Court of Senior Civil Judge & JMFC	5	1	4
3	Hanagal Court of Senior Civil Judge & JMFC	5	Nil	5
4	Byadagi Court of Senior Civil Judge & JMFC	5	2	3
5	Savanur Court of Civil Judge & JMFC	2	1	1
6	Shiggoan Court of Senior Civil Judge & JMFC	5	1	4
7	Hirekerur Court of Civil Judge & JMFC	2	2	Nil
	Total	34	08	26

KALABURAGI

S1. No.	Name of the Courts	Total Strength of Oath Commissioners fixed by the Hon'ble full Court	No. of Advocates functioning as Oath Commissioners at Present	No. of Vacancies to be filled
1	2	3	4	5
1	Kalaburagi District & Sessions Court	10	Nil	10
2	Alanda Court of Senior Civil Judge & JMFC	5	Nil	5
3	Sedam Court of Senior Civil Judge & JMFC	5	Nil	5
4	Chincholi Court of Senior Civil Judge & JMFC	5	Nil	5
5	Jevargi Court of Senior Civil Judge & JMFC	5	1	4
6	Chittapur Court of Civil Judge & JMFC	2	Nil	2
7	Afzalpur Court of Senior Civil Judge & JMFC	5	Nil	5
8	Shahabad Court of Civil Judge & JMFC	2	Nil	2
	Total	39	01	38

Note:- The term of Sri.Nagendra.J.D, Adv, & Oath Commissioner @ Kalaburgi is closed (15/11/2018 to 01/12/2018)

KODAGU - MADIKERI

S1. No.	Name of the Courts	Total Strength of Oath Commissioners fixed by the Hon'ble full Court	No. of Advocates functioning as Oath Commissioners at Present	No. of Vacancies to be filled
1	2	3	4	5
1	Kodagu-Madikeri District & Sessions Court	10	Nil	10
2	Virajpet Court of Senior Civil Judge & JMFC	5	2	3
3	Somwarpet Court of Civil Judge & JMFC	5	1	4
4	Ponnampet Court of Civil Judge & JMFC	2	Nil	2
	Total	22	03	19

KOLAR

S1. No.	Name of the Courts	Total Strength of Oath Commissioners fixed by the Hon'ble full Court	No. of Advocates functioning as Oath Commissioners at Present	No. of Vacancies to be filled
1	2	3	4	5
1	Kolar District & Sessions Court	10	1	9
2	K.G.F. Court of Senior Civil Judge & JMFC	5	1	4
3	Malur Court of Civil Judge & JMFC	5	2	3
4	Mulbagal Court of Senior Civil Judge & JMFC	5	1	4
5	Srinivasapura Court of Civil Judge & JMFC	5	Nil	5
6	Bangarpet Court of Civil Judge & JMFC	2	Nil	2
	Total	32	05	27

KOPPAL

S1. No.	Name of the Courts	Total Strength of Oath Commissioners fixed by the Hon'ble full Court	No. of Advocates functioning as Oath Commissioners at Present	No. of Vacancies to be filled
1	2	3	4	5
1	Koppal District & Sessions Court	10	5	5
2	Gangavathi Court of Senior Civil Judge & JMFC	5	1	4
3	Yelburga Court of Senior Civil Judge & JMFC	5	3	2
4	Kustagi Court of Civil Judge & JMFC	5	1	4
	Total	25	10	15

MANDYA

S1. No.	Name of the Courts	Total Strength of Oath Commissioners fixed by the Hon'ble full Court	No. of Advocates functioning as Oath Commissioners at Present	No. of Vacancies to be filled
1	2	3	4	5
1	Mandya District & Sessions Court	10	2	8
2	Srirangapatna Court of Senior Civil Judge & JMFC	5	4	1
3	Maddur Court of Senior Civil Judge & JMFC	5	1	4
4	Krishnarajapet Court of Senior Civil Judge & JMFC	5	Nil	5
5	Malavalli Court of Senior Civil Judge & JMFC	5	Nil	5
6	Nagamangala Court of Senior Civil Judge & JMFC	5	Nil	5
7	Pandavapura Court of Senior Civil Judge & JMFC	5	Nil	5
	Total	40	07	33

MYSURU

S1. No.	Name of the Courts	Total Strength of Oath Commissioners fixed by the Hon'ble full Court	No. of Advocates functioning as Oath Commissioners at Present	No. of Vacancies to be filled
1	2	3	4	5
1	Mysuru District & Sessions Court	10	6	4
2	Hunsur Court of Senior Civil Judge & JMFC	5	Nil	5
3	Nanjangud Court of Senior Civil Judge & JMFC	5	3	2
4	T. Narasipura Court of Senior Civil Judge & JMFC	5	1	4
5	Krishnarajanagar Court of Senior Civil Judge & JMFC	5	1	4
6	Heggadevanakote Court of Civil Judge & JMFC	2	Nil	2
7	Piriyapatna Court of Civil Judge & JMFC	2	1	1
	Total	34	12	22

RAICHUR

S1. No.	Name of the Courts	Total Strength of Oath Commissioners fixed by the Hon'ble full Court	No. of Advocates functioning as Oath Commissioners at Present	No. of Vacancies to be filled
1	2	3	4	5
1	Raichur District & Sessions Court	10	Nil	10
2	Lingasugur Court of Senior Civil Judge & JMFC	5	Nil	5
3	Sindhanur Court of Civil Judge & JMFC	5	4	1
4	Devadurga Court of Senior Civil Judge & JMFC	5	3	2
5	Manvi Court of Civil Judge & JMFC	2	Nil	2
	Total	27	07	20

RAMANAGARA

S1. No.	Name of the Courts	Total Strength of Oath Commissioners fixed by the Hon'ble full Court	No. of Advocates functioning as Oath Commissioners at Present	No. of Vacancies to be filled
1	2	3	4	5
1	Ramanagara District & Sessions Court	10	3	7
2	Kanakapura Court of Civil Judge & JMFC	5	2	3
3	Channapatna Court of Civil Judge & JMFC	5	1	4
4	Magadi Court of Civil Judge & JMFC	5	2	3
	Total	25	08	17

SHIVAMOGGA

S1. No.	Name of the Courts	Total Strength of Oath Commissioners fixed by the Hon'ble full Court	No. of Advocates functioning as Oath Commissioners at Present	No. of Vacancies to be filled
1	2	3	4	5
1	Shivamogga District & Sessions Court	10	3	7
2	Bhadravathi Court of Senior Civil Judge & JMFC	5	Nil	5
3	Sagar Court of Senior Civil Judge & JMFC	5	1	4
4	Soraba Court of Senior Civil Judge & JMFC	5	Nil	5
5	Thirthahalli Court of Senior Civil Judge & JMFC	5	Nil	5
6	Hosanagar Court of Civil Judge & JMFC	5	Nil	5
7	Shikaripura Court of Senior Civil Judge & JMFC	5	2	3
	Total	40	06	34

TUMAKURU

S1. No.	Name of the Courts	Total Strength of Oath Commissioners fixed by the Hon'ble full Court	No. of Advocates functioning as Oath Commissioners at Present	No. of Vacancies to be filled
1	2	3	4	5
1	Tumakuru District & Sessions Court	10	2	8
2	Madhugiri Court of Senior Civil Judge & JMFC	5	1	4
3	Tiptur Court of Senior Civil Judge & JMFC	5	0	5
4	Kunigal Court of Senior Civil Judge & JMFC	5	1	4
5	Gubbi Court of Senior Civil Judge & JMFC	5	1	4
6	Sira Court of Civil Judge & JMFC	5	3	2
7	Turuvekere Court of Senior Civil Judge & JMFC	5	Nil	5
8	Chikkanayakanahalli Court of Senior Civil Judge & JMFC	5	Nil	5
9	Pavagada Court of Senior Civil Judge & JMFC	5	Nil	5
10	Koratagere Court of Civil Judge & JMFC	2	2	Nil
	Total	52	9	43

Note:- The term of Smt.H.S.Chandrakala, Adv, as Oath Commissioner in Tumkaru Dist. Court expired on 27/09/2019.

UDUPI

S1. No.	Name of the Courts	Total Strength of Oath Commissioners fixed by the Hon'ble full Court	No. of Advocates functioning as Oath Commissioners at Present	No. of Vacancies to be filled
1	2	3	4	5
1	Udupi District & Sessions Court	10	8	2
2	Karkala Court of Senior Civil Judge & JMFC	5	Nil	5
3	Kundapura Court of Senior Civil Judge & JMFC	5	5	Nil
	Total	20	13	07

U.K.KARWAR

S1. No.	Name of the Courts	Total Strength of Oath Commissioners fixed by the Hon'ble full Court	No. of Advocates functioning as Oath Commissioners at Present	No. of Vacancies to be filled
1	2	3	4	5
1	U.K.Karwar District & Sessions Court	10	Nil	10
2	Sirsi Court of Senior Civil Judge & JMFC	5	3	2
3	Honnavara Court of Senior Civil Judge & JMFC	5	Nil	5
4	Yallapur Court of Senior Civil Judge & JMFC	5	Nil	5
5	Bhatkal Court of Civil Judge & JMFC	5	Nil	5
6	Kumta Court of Civil Judge & JMFC	5	Nil	5
7	Haliyal Court of Senior Civil Judge & JMFC	5	Nil	5
8	Ankola Court of Senior Civil Judge & JMFC	5	Nil	5
9	Mundagod Court of Civil Judge & JMFC	2	Nil	2
10	Siddapur Court of Civil Judge & JMFC	2	1	1
11	Dandeli Court of Civil Judge & JMFC	2	Nil	2
	Total	51	4	47

VIJAYAPURA

S1. No.	Name of the Courts	Total Strength of Oath Commissioners fixed by the Hon'ble full Court	No. of Advocates functioning as Oath Commissioners at Present	No. of Vacancies to be filled
1	2	3	4	5
1	Vijayapura District & Sessions Court	10	2	8
2	Muddebihal Court of Senior Civil Judge & JMFC	5	Nil	5
3	Basavanabagewadi Court of Senior Civil Judge & JMFC	5	Nil	5
4	Indi Court of Senior Civil Judge & JMFC	5	Nil	5
5	Sindgi Court of Senior Civil Judge & JMFC	5	1	4
	Total	30	03	27

YADGIRI

S1. No.	Name of the Courts	Total Strength of Oath Commissioners fixed by the Hon'ble full Court	No. of Advocates functioning as Oath Commissioners at Present	No. of Vacancies to be filled
1	2	3	4	5
1	Yadgiri District & Sessions Court	10	Nil	10
2	Shorapur Court of Senior Civil Judge & JMFC	5	2	3
3	Shahapur Court of Civil Judge & JMFC	5	1	4
	Total	20	03	17